

ARINITS SALES PRIVATE LIMITED

REPORT CERTIFYING THE CONSTITUTION OF COMMITTEE OF

CREDITORS

List of Claims received From the Financial Creditor :

S. No.	Name	ID	Amount Claimed	Amount verified/collated	Security Interest	Voting Rights
1.	Punjab National Bank	AAACP0165G	40,99,20,191	40,99,20,191	NIL	87.35%
2.	DBS Bank	U65999DL2018FLC329236	5,93,44,763	5,93,44,763	Facility Working Capital INR 51.345M. Security : 1. First Pari-Passu charge on the entire current assets of the company. 2) Exclusive charge on residential property located at Plot No. D-8, second floor with terrace rights, Panchsheel Enclave, New Delhi, owned by Shri Ritesh Chopra with FMV of INR 32.2 M. 3) Personal Gaurantees of promoters (Mr. Ashish Chopra, Mr. Ritesh Chopra & MRS. Anusha Chopra)	12.65%
Total			46,92,64,954	46,92,64,954		100%